

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/149(KB)2019
IA(I.B.C)/1614(KB)2023,
IA(I.B.C)/1524(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS CITY MALL DEVELOPERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Santosh Kr. Ray, Adv.] For the Indian Bank
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent.
Mr. Mainak Bose, Adv.]
Ms. Aparajita Rao, Adv.]
Ms. Swastika Ray, Adv.]

Mr. Sanwal Tibrewal, Adv.] For Suspended Management

ORDER

1. Ld. Sr. Counsel/ Counsel on both sides present.
2. Ld. Counsel Mr. Mainak Bose appearing for the respondent refers that Members of the CoC in this appeal are not moving their application due to which plan approval is held up.
3. It is intimated by the Ld. Counsel for the Bank that an appeal is under consideration of Hon'ble NCLAT.
4. Unless the stay is obtained in this regard before the next date of hearing, we deem it appropriate to proceed with the plan approval application.
5. Post this matter on **20/06/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)